

Statement

The position of the Staff Specialist and Medical Officers in ESI Corporation Hospitals at Rajaji Nagar and Peenya, Bangalore

	Sanctioned strength	In position (Specialists & Teaching faculty)	Vacancy
ESIC-Post Graduate Institute of Medial Science and Research Hospital, Rajaji Nagar Bangalore			
Specialists	44	93*	Nil
Medical Officers	142	164*	Nil
ESIC Hospital, Peenya Bangalore			
Specialists	18	18	Nil
Medical Officers	38	38 (including Senior Resident)	Nil

* The additional staff is on account of Post Graduate Institution and Medical College who also provide services in the associated hospital.

Programmes being run under DGET Scheme

†2750. SHRI MAHENDRA SINGH MAHRA : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the programmes being run through the Ministry under Directorate General of Employment and Training (DGE& T) scheme for Himalayan States;
- (b) the details of the employment oriented training programme being run currently in the newly constituted State of Uttarakhand;
- (c) whether the Ministry would give priority to organize training programmes which will be helpful in getting employment in the State of Uttarakhand; and
- (d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH) : (a) to (d) Directorate General of Employment and Training

†Original notice of the question was received in Hindi.

(DGE&T) is running the following schemes that are imparting employment oriented training programmes throughout the country including the Himalayan States and Uttarakhand:

- a. Craftsmen Training scheme with an objective to make youth productive by providing employable skills as required by the labour market. The scheme is implemented through a network of 10500 Government and Private Industrial Training Institutes (ITIs) located countrywide out of which 108 are situated in Uttarakhand.
- b. Apprenticeship Training scheme is to utilize the facilities available in Industry for imparting practical training with a view to meet the requirements of skilled manpower for Industry. As of now, 28,500 Industries are implementing the scheme, out of which 198 are in Uttarakhand.
- c. Skill Development Initiative (SDI) is implemented through 8832 Vocational Training Providers (VTPs) in Modular Employable skills. Out of this 95 are situated in Uttarakhand.

Dalits suffering social boycott

2751. SHRIMATI T. RATNABAI :

SHRIMOHD. ALIKHAN :

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Dalits suffer social boycott in some villages in States particularly in SC/ST colonies; and

(b) if so, the State-wise details thereof;

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT) : (a) and (b) Article 17 of the Constitution of India has abolished "Untouchability" and its practice in any form is forbidden. The enforcement of any disability arising out of "Untouchability" is an offence punishable in accordance with law.

An Act of Parliament *viz.* the Protection of Civil Rights {PCR} Act, 1955, prescribes punishment for offences of "untouchability". Explanation 1 under Section 7 (1) of the Act explains 'boycott' by a person against another person.

As per the data furnished by the National Crime Records Bureau (NCRB), Ministry of Home Affairs, 64 number of cases were registered in the country under the PCR Act, during 2012. However, segregated data about social boycott is not maintained by the NCRB.